

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION No. 102 the 2nd March, 2021

No.HCM/COVID-2020/RG/3930 : In continuation of earlier Notification No. 98 dated 14.01.2021 issued by the High Court of Manipur to regulate the working of the Courts in the context of the Novel Corona Virus (COVID - 19) pandemic, the Hon'ble The Chief Justice is pleased to issue the following directions : -

"The regular court sitting for both the High Court and all the District Courts/Tribunals shall be regulated till **19.03.2021**. Rest of the conditions in Notification No. 98 dated 14.01.2021 shall remain unchanged.

Filing of fresh cases, applications, documents, affidavits, etc. shall be by way of hard copies in the High Court and all the District Courts/Tribunals. However, soft copies of the same shall also be submitted through email filing.

This arrangement is subject to review and modification from time to time."

By order

A. Guneshwar Sharma
2/3/2021
(A. GUNESHWAR SHARMA)
Registrar General

Copy to:-

1. Secretary General, Supreme Court of India
2. Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.
4. The Chief Secretary, Govt. of Manipur.
5. The Director General of Police, Manipur.
6. The Registrars, Judl., Admin & Vigilance, High Court of Manipur.
7. All the learned Judicial Officers, Manipur.
8. The Secretary (Law), Government of Manipur.
9. The Govt. Advocate, Govt. of Manipur.
10. The President, High Court BAR Association.
11. The President, AMBA, Manipur.
12. The Joint Director, Manipur Judicial Academy.
13. All the Joint Registrars, High Court of Manipur.
14. The Principal Magistrates, all Juvenile Justice Boards.
15. All the Deputy Registrars, High Court of Manipur.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
17. All the Asst Registrars/LRO/Court Managers, High Court of Manipur.
18. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
19. The P.S to Hon'ble Justice Kh.Nobin Singh, High Court of Manipur.
20. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
21. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
22. The P.S to Registrar General, High Court of Manipur.
23. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
24. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
25. All the Court Masters, High Court of Manipur.
26. The Guard file.

AS
2/2/2021